

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA**

**O.A. 918 OF 1996**

**DATE OF ORDER: 13.04.05**

**Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman.  
Hon'ble Mr. N.D. Dayal, Administrative Member.**

**Bharati Roy**

**- v e r s u s -**

**N.F. Railway**

**For the applicant : None.  
For the respondents : None.**

**O R D E R**

**PER JUSTICE B. PANIGRAHI, VC**

When the matter is taken up today, none appears for either side on call. From the perusal of the file, it is noticed that Sri S.K. Ghosh was earlier appearing in this case. After his death an administrative notice was sent to the applicant but even after receipt of such notice, he did not take any step in the matter. Since it is a case of 1996 possibly the applicant might have lost interest in this litigation. Accordingly, the application is dismissed for default without costs.

**MEMBER (A)**

  
**VICE-CHAIRMAN**